

RAJASTHAN STATE LEGAL SERVICES AUTHORITY RAJASTHAN HIGH COURT CAMPUS, JAIPUR BENCH, JAIPUR (Phone: 0141-2227481, 2227555, Fax: 2227602, Help Line No.2385877) Email: rj-slsa@nic.in website: www.rlsa.gov.in

No. F- 1(56)/ RSLSA/Director/Estt.-HCLSC/2019/96

Dated:16.02.2019

02/19.

OFFICE ORDER

In exercise of the powers conferred under Section 8-A of Legal Services Authorities Act, 1987 (Central Act 39 of 1987) read with Regulation 3(4) and 4 of the Rajasthan State Legal Services Authority Regulations, 1999, this Authority hereby constitutes the Rajasthan High Court Legal Services Committee, Jodhpur and Jaipur separately as under with immediate effect for a term of two years:

Rajasthan High Court Legal Services Committee, Jodhpur:-

1.	Hon'ble Mr. Justice Sandeep Mehta,	Chairman
	Judge, Rajasthan High Court, Jodhpur.	
2.	Ms. Rekha Borana,	Member
	Addl. Advocate General	
	61, Chopasni Chungi Chowki, Jodhpur.	
3.	Sh. Ranjeet Joshi,	Member
	President, Rajasthan High Court Advocates	
	Association, Jodhpur.	
4.	Sh. Sunil Joshi,	Member
	President, Rajasthan High Court Lawyers	
	Association, Jodhpur.	
5.	Dr. Poonam Saxena (V.C. NLU)	Member
	NLU House, N.H. 65, Nagour Road, Jodhpur.	
6.	Sh. Narpatmal Lodha, Sr. Advocate	Member
	17, Jalam Vilas, Paota C Road, Jodhpur.	
7.	Sh. Rajesh Panwar, Advocate,	Member
	2-E-7 Pratap Nagar, Jodhpur.	
8.	Sh. Vikas Balia, Advocate.	Member
	737-B Balia House, Sardarpura, C Road,	
	Jodhpur.	
9.	Sh. J.L Purohit, Sr. Advocate.	Member
	A-22, Shastri Nagar, Jodhpur.	
10.	Sh. Sanjeev Johari, Advocate	Member
	28- Vandana, Nehru Park, Jodhpur.	
11.	Dr. Nupur Bhati, Advocate	Member
	5- Central School Scheme, Air force, Jodhpur.	\bigcap
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12.	Dr. Pramila Acharya, Advocate	Member
	18- Mangal Vihar Paota C Road, Jodhpur.	
13.	Sh. Vineet Jain, Advocate	Member
	19-20 Manpal Vihar, Paota C Road, Jodhpur.	
14.	Sh. Sanjeet Purohit, Advocate	Member
	18/716 Chopasni Housing Board, Jodhpur.	
15.	Sh. Mahaveer Kankariya,	Member
	Social Worker, 28- Ajeet Colony, Jodhpur.	
<u>Rajastha</u>	n High Court Legal Services Committee, Jaipur:-	
1.	Hon'ble Mr. Justice M.N. Bhandari,	Chairman
	Judge, Rajasthan High Court, Jaipur Bench.	
2.	Dr. Vibhuti Bhushan Sharma,	Member
	Addl. Advocate General,	
	Hon'ble Rajasthan High Court, Jaipur Bench.	
3.	Sh. Anil Kumar Upman,	Member
	(Ex-Officio), President, Rajasthan High Court Bar	
	Association, Jaipur.	
4.	Sh. J.P. Goyal, Senior Advocate,	Member
	Hon'ble Rajasthan High Court, Jaipur Bench.	
5.	Sh. Virendra Dangi, Senior Advocate,	Member
	Hon'ble Rajasthan High Court, Jaipur Bench.	
6.	Smt. Madhuri Singh,	Member
	Advocate, Rajasthan High Court, Jaipur Bench.	
7.	Smt. Sumati Bishnoi,	Member
	Advocate, Rajasthan High Court, Jaipur Bench.	
8.	Smt. Rukmani Haldiya, Social Worker,	Member
	38-A, Gijgarh Vihar, Hawa Sarak, Jaipur.	

BY ORDER 16902/19 (Ashok Kumar Jain)

(Ashok Kumar Jain) Member Secretary Rajasthan State Legal Services Authority Jaipur

No. F- 1(56)/ RSLSA/Director/Estt.-HCLSC/2019/3787-3853, Dated: 16.02.2019

Copy forwarded to following for information and necessary action:-

- 1. Principal Secretary to H. E. the Governor of State of Rajasthan, Jaipur.
- 2. Principal Secretary to the Hon'ble Chief Minister, State of Rajasthan, Jaipur.
- 3. Registrar Cum Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur & Patron-in-Chief, RSLSA, Jaipur.
- 4. Private Secretary to Hon'ble Law Minister, Rajasthan, Jaipur.
- 5. Private Secretary to Hon'ble the Executive Chairman, RSLSA, Jaipur.
- 6. Private Secretary to Hon'ble Chairman, RHCLSC, Jaipur/ Jodhpur.
- 7. Private Secretary to Hon'ble Judges of Rajasthan High Court, Jodhpur/ Jaipur Bench.
- 8. Registrar General, Hon'ble Rajasthan High Court, Jodhpur.
- 9. The Chief Secretary, Government of Rajasthan, Jaipur.
- 10. ACS (Finance)/ Home, Government of Rajasthan, Jaipur.
- 11. Principal Secretary, Department of Law & Legal Affairs, Govt. of Rajasthan, Jaipur.
- 12. Advocate General/ AAG, Government of Rajasthan, Jaipur/ Jodhpur.
- 13. Member Secretary, National Legal Services Authority, 12/11, Jamnagar House, New Delhi-110 001.
- 14. Registrar (Admn.), Rajasthan High Court, Jodhpur/Jaipur.
- 15. Accountant General, Rajasthan, Jaipur.
- 16. Special Secretary, (VRS), Law Department, Govt. of Rajasthan, Jaipur.
- 17. All Principal Secretaries, Govt. of Rajasthan, Jaipur.
- 18. Director, Social Welfare Department/DCR/ICDS/WCD, Government of Rajasthan, Jaipur.
- 19. Chairman/ Secretaries of all District Legal Services Authorities, Rajasthan.
- 20. Secretary, Rajasthan High Court Legal Services Committee, Jaipur /Jodhpur.
- Shri/Madam.....
 Hon'ble Member, Rajasthan High Court Legal Services Committee, Jodhpur / Jaipur.
- 22. President, Bar Council of Rajasthan, Jodhpur.
- 23. President, Rajasthan High Court Bar Association, Jodhpur/Jaipur.
- 24. President, Rajasthan High Court Lawyers Association, Jodhpur.
- 25. Secretary & Commissioner, Information and Public Relation Department Rajasthan, Jaipur.
- 26. Nodal Officer, Website, Hon'ble Rajasthan High Court & RSLSA with a request to upload the order on website.
- 27. Guard File.

(Archana Mishra) Director, RSLSA Rajasthan State Legal Services Authority Jaipur